

**IN THE INCOME TAX APPELLATE TRIBUNAL
AMRITSAR BENCH: AMRITSAR
BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND DR. MITHA LAL MEENA, ACCOUNTANT MEMBER**

I.T.A No. 89/ASR/2018
(ASSESSMENT YEAR: 2011-12)

Sh. Anil Kumar C/o M/s J.B.S. Trading Co. New Grain Market, Malout [PAN: AJQPK 3069C] (Assessee)	Vs.	Income Tax Officer, Ward-II(2), Muktsar (Revenue)
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Assessee by	None
Revenue by	Sh. Sanjay Dhariwal, CIT-D.R.

Date of Hearing	14.09.2021
Date of Pronouncement	14.09.2021

ORDER

Per Dr. Mitha Lal Meena, AM:

The Id. Counsel for the assessee has submitted an application dated 13th September, 2021, with a request that the “appellant is not interested in pursuing the appeal, and seek the permission to withdraw the appeal”. The Id. DR has no objection. Accordingly, we permit the assessee to withdraw the appeal.

2. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 14/09/2021.

**Sd/-
(Laliet Kumar)
JUDICIAL MEMBER**

**Sd/-
(DR. M.L. MEENA)
ACCOUNTANT MEMBER**

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

True Copy
By Order